

**THE INLAND WATERWAYS AUTHORITY OF INDIA  
(AMENDMENT) ACT, 1993**

No. 8 OF 1994

[7th January, 1994.]

**An Act to amend the Inland Waterways Authority of India  
Act, 1985.**

BE it enacted by Parliament in the Forty-fourth Year of the Republic  
of India as follows:—

Short  
title.

1. This Act may be called the Inland Waterways Authority of India  
(Amendment) Act, 1993.

Omission of  
section 16.

2. Section 16 of the Inland Waterways Authority of India Act, 1985  
(hereinafter referred to as the principal Act) shall be omitted.

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Amend-  
ment of  
section 27.

3. In section 27 of the principal Act, in sub-section (2), the portion  
beginning with the words "but any jurisdiction, functions, powers or  
duties" and ending with the words "be exercised, performed or dischar-  
ged by the Authority" shall be omitted.